

Filing No. BA/8525/2020

Parwez Alam @ Parwej Alam Vs The State of Jharkhand

Advocate's Name- Vani Kumari

Note:- Stamp reporting is done without connected H.C. File.

- (i) Annex-1 has not been paginated. The same may be paginated as per index.
- (ii) Execution of the petitioner and signature and seal of the Jail authority are photocopy. Original vak may be filed.
- (iii) Page no. 12 to 15 are handwritten. True typed copy of the same may be given.
- (iv) P.O. of the petitioner at page no. 1 may be verified from vak.
- (v) Alias name of the petitioner appearing at index & page no. 1 is missing at vak.